

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 08
APPEAL/39(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON 18.06.2024

NAME OF THE PARTIES: **MEDIVET PHARMA (INDIA) PRIVATE**
LIMITED VS REGISTRAR OF
COMPANIES MUMBAI
Sec 252 (3)

ORDER

1. None present for either side, when the matter is called out.
2. The matter is coming up on the Board for the First time. In that view of the matter, Registry shall serve Notice upon the Registrar of Companies clearly intimating the next date of hearing alongwith copy of this Order for their compliance, and shall file and place on record Compliance Report well before the adjourned date.
3. Petitioner shall serve a copy of the present Company Petition upon the Registrar of Companies, Mumbai, forthwith, if not served earlier.
4. The Registrar of Companies (RoC) is directed to file and place on record their comments in the present matter well before the adjourned date thereby duly serving a copy thereof to the other side well in advance.
5. Stand over to **19.07.2024**, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)